

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:394
ANSWERED ON:26.02.2013
PERMISSION TO TV CHANNELS
Siricilla Shri Rajaiah

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of news and current affairs and non-news and non-current affairs TV Channels operating in the country, so far;
- (b) the details of applications/requests received by the Government for seeking permission to operate private TV channels including Telugu channels during each of the last three years and the current year;
- (c) the details of applications cleared/pending with the Government during the said period; and
- (d) the reasons for pendency of these applications and the time by which the pending applications are likely to be cleared ?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWARI)

- (a) to (d) The information is being collected and will be laid on the Table of the House.